## Annexure-4(Not Applicable) Name of the corporate debtor: M/s OIL COUNTRY TUBULAR LIMITED Date of commencement of CIRP: 28.01.2020; List of creditors as on: 03.04.2020

 $List\ of\ unsecured\ financial\ creditors\ (other\ than\ financial\ creditors\ belonging\ to\ any\ class\ of\ creditors)$ 

Sl.No.		Identificat ion No.		Details of claim received	Details of claim admitted					Amount	Amount of any mutual	Amount of claim not admitted		Remarks, if any
			Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	party?	% of voting share in CoC	contingen	dues, that may be set- off		under verificatio n	
1	United Steel Allied Industries Pvt Ltd		,11-02-2020	3,29,38,912.00	3,13,58,501.22	-	-	NO	0%	-	-	15,80,410.78	-	NIL
2	UASI Forge Pvt Ltd		1'2-02-2020	3,60,28,762.00	3,37,92,410.79	-	-	NO	0%	-	-	22,36,351.21	-	NIL
3	Mertex India Private Ltd		28.01.2020	15,61,72,560.00	14,00,00,000.00		-	NO	6%	-		1,61,72,560.00	-	NIL
4	Mertex UK Limited		28.01.2020	48,70,65,600.00	43,08,33,200.00		-	NO	19%	-	-	5,62,32,400.00	-	NIL
5	Mertex Canada Limited		28.01.2020	18,22,46,400.00	16,12,05,800.00	-	-	NO	7%	-	-	2,10,40,600.00	-	NIL
	TOTAL			89,44,52,234.00	79,71,89,912.01	-	-		32%	-	-	9,72,62,321.99	-	-